

NOTICE

It is hereby notified for the information of the advocates, litigants and parties appearing in person that :

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The matters notified on the board dated **21.09.2018** relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act,1996, will be taken up on next **Friday** i.e. on **28.09.2018** at **2.30 p.m.**

By order

Sd/-

Date : 19-09-2018

(Kiran A. Bagi)

Place : Panaji, Goa

Registrar Judicial.